

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. 1999/99

(6)

New Delhi this the 25th day of November, 1999.

Hon'ble Mr. Justice V. Rajagopala Reddy, VC(J)

Hon'ble Smt. Shanta Shastry, M(A).

1. Chiranjee Lal
S/o Late Sh. Khamani Lal
R/o Qr. No. 750 Loco Shed
Moradabad, U.P.

2. Chetan Pal
S/o Sh. Ram Sukh
R/o Govind Ballabh Pant Vidayala,
Near Shahpur Tigari
Moradabad, U.P.

3. Sarafat Khan
S/o Shazad Khan
R/o T 74 E Loco Shed
Moradabad, U.P. Applicants
(By Advocate Sh. R.K. Shukla)

Versus

Union of India, through

1. General Manager,
Northern Railway
Baroda House,
New Delhi.

2. Divisional Railway Manager
Moradabad
U.P. Respondents

ORDER(Oral)

By Reddy. J-

The OA is filed challenging the provisional seniority list of Guard/Goods dated 15.5.99. The applicant filed a representation dated 7.6.99 ^{✓ sailing} ^{✓ k.k} ~~regarding~~ objections of provisional seniority list. It is the case of the applicant that the provisional seniority list ~~was~~ prepared is contrary to rules, [✓] the instruction issued is to the absorption of surplus staff on the

(22) ✓

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Railways. It admitted that the seniority list has not been prepared so far. In the circumstances since the challenge is made only to the provisional seniority list the OA has to be dismissed as premature. However, since the provisional seniority list was prepared on 15.5.99, we direct the respondents to prepare final seniority list within two months from the date of receipt of a copy of this order after considering the representations made by the applicant and others.

It is open to the applicant to challenge the seniority list if it is not prepared by the department according to rules.

hears of -

(SMT. SHANTA SHAstry)
M(A)

Andhra Pradesh
(V. RAJAGOPALA REDDY)
VC(J)

RB.